

ORISSA HIGH COURT

FILING REPORT AS ON :18/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/21643/2025	SARAS KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOPALPUR /323 /2024 () //	AOR20220001558C202500143
2	D-BLAPL/21644/2025	DIPU @ SUDHANSU SAMAL VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	MAHAKALPARA /170 /2025 () //	
3	D-BLAPL/21645/2025	SOMANATH JANI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	MOHANA /178 /2022 () //	AOD20240000001C202500147
4	D-BLAPL/21646/2025	KAMAL LOCAHN MAJHI VS STATE OF ODISHA	SURJAY NARAYAN SAHU VS	// () //	AOD20240000001C202500148
5	D-BLAPL/21647/2025	MITELAS @ MITHILISH MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	LAKHANA /43 /2025 () //	
6	D-BLAPL/21649/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /168 /2025 () //	AOD20240000806C202500040
7	D-BLAPL/21653/2025 BLAPL/7481/2025	BAPI NAIK @ RANJAN NAIK VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	BHANJANAGAR /342 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Ganjam) GR/0000604/2025	AOR20220001563C202500015
8	D-BLAPL/21655/2025	ANANTA DIGAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SPECIAL CRIME UNIT /8 /2024 () //	
9	D-BLAPL/21657/2025	TEMA @ MAHESWAR MUNDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BAMBARI /62 /2025 () //	
10	D-BLAPL/21659/2025	SUJIT KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /184 /2025 () //	
11	D-BLAPL/21660/2025	RAMA SAGARIA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	KORAPUT SADAR /11 /2024 () //	

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12	D-BLAPL/21661/2025	RAJENDRA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// () //	
13	D-BLAPL/21663/2025	GIRIDHARI @ PANDIT SAHU @ GIRIDHARI SAHU VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	KISINDA /20 /2025 () //	
14	D-BLAPL/21665/2025	KUNU @ RAJIB MALIK @ RAJEEB MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /187 /2025 () //	
15	D-BLAPL/21666/2025	DAGARA @ ASHOK PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /102 /2025 () //	
16	D-BLAPL/21667/2025 BLAPL/7485/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES, AODR/2025/0061/2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0001158/2025	2500151
17	D-BLAPL/21669/2025 BLAPL/7491/2025	Y. SUDEEP VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	LALBAG /164 /2022 2ND A.D.J.,CUTTACK(Cuttack) ST/0000032/2023	
18	D-BLAPL/21674/2025	SAMSAN MALLICK @ MALLIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	ADVA /26 /2025 () //	
19	D-BLAPL/21679/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /167 /2025 () //	AOD20240000806C202500041
20	D-BLAPL/21681/2025	JAHD MOHAMMAD VS STATE OF ODISHA	GANESWAR BEHERA VS	// () //	AOR20220001409C202500002
21	D-BLAPL/21682/2025	SURYAKANTA MISHRA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	JAGATPUR /596 /2024 () //	
22	D-BLAPL/21690/2025	NIROJ KUMAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /73 /2023 () //	
23	D-BLAPL/21699/2025	NAKUL @ SUSANT GHARAMI	JUGALA KISHORE PANDA	MOTU /45 /2022	

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	BLAPL/7489/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000077/2022	
24	D-BLAPL/21702/2025	NAGESH YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 ()	
25	D-BLAPL/21705/2025	HRUDANANDA SAHU @ SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// ANGUL TOWN /147 /2025	AOR20220001648C202500078
26	D-BLAPL/21708/2025	ASISH KUMAR JENA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// LALBAG /114 /2025	
27	D-BLAPL/21710/2025	ASHOK NANDA VS STATE OF ODISHA	PANKAJ PARIDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /2 /2025	
28	D-BLAPL/21711/2025	DERAKU PANGI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 ()	
29	D-BLAPL/21712/2025	JAIROSH PODAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// POTTANGI /58 /2025	
30	D-BLAPL/21713/2025	SIRME KHARA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	//0 ()	
31	D-BLAPL/21714/2025	PRAMILA PARIDA VS STATE OF ODISHA	RASHMI RANJAN DAS VS	// KEONJHAR TOWN /169 /2025	AOD20240000806C202500042
32	D-BLAPL/21715/2025	SUNIL ROUT @ JADIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// POLASARA PS /412 /2025	AOD20240000364C202500116
33	D-BLAPL/21717/2025	DEEPAK KUMAR DIGAL @ SAMEER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BALLIGUDA /196 /2025	
34	D-BLAPL/21718/2025	PRADEEP PARIDA VS	SHISHIR KUMAR SWAIN VS	//0 ()	

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35	D-BLAPL/21723/2025	STATE OF ODISHA SIRAJ ANSARI VS	SURYAKANTA DWIBEDI VS	// DHARAMGARH /33 /2025 ()	
36	D-BLAPL/21729/2025	STATE OF ODISHA ARPAN PATEL VS	NIRMAL CHANDRA MOHANTY VS	// EOW,BHUBANESWAR /4 /2022 ()	
37	D-BLAPL/21730/2025	STATE OF ODISHA (OPID) AJAY NAIK VS	DEBASIS SAHOO VS	// BELLAGUNTHA /174 /2025 ()	
38	D-BLAPL/21734/2025	STATE OF ODISHA HULI @ SUJATA SAHOO VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /188 /2023 ()	AOR20250000001C202500034
39	D-BLAPL/21735/2025	STATE OF ODISHA MURALI NAIK VS	RAKESH BEHERA VS	// N.T.P.C. /1 /2024 ()	
40	D-BLAPL/21736/2025	STATE OF ODISHA CH.HRUSIKESH RAO @ BABULI VS	PVS NANAJI ACHARY VS	// JEYPORE SADAR /191 /2023 ()	AOR20220000211C202500050
41	D-BLAPL/21738/2025	STATE OF ODISHA DUSMANTA SAHOO @ DIPU VS	BIBHUTI BHUSAN ROUT VS	// AUL /138 /2025 ()	
42	D-BLAPL/21741/2025	STATE OF ODISHA SHAKTI PRASAD NAIK @ BABUL VS	PRASANTA KUMAR SAHOO VS	// RASOL /162 /2025 ()	
43	D-BLAPL/21742/2025	STATE OF ODISHA HAPPY @ RAKESH KUMAR PATTANAIK VS	HIMANSHU SEKHAR MISHRA VS	// JANKIA P.S. /181 /2025 ()	
44	D-BLAPL/21745/2025	STATE OF ODISHA AKRUR MAJHI VS	BIJAYA KUMAR RAGADA VS	// VIGILANCE PS (BERHAMPUR) /10 /2025 ()	
45	D-BLAPL/21748/2025	STATE OF ODISHA NIRANJAN DAS VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /202 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/21754/2025	MAHENDRA KUMAR UIKEY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MATHILI /82 /2025 () //	
47	D-BLAPL/21755/2025	CHINTU @ CHANDAN NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /185 /2025 () //	
48	D-BLAPL/21758/2025	CHINTU @ CHANDAN NAYAK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR ROAD /183 /2025 () //	
49	D-BLAPL/21760/2025	GORANG CHANDRA @ GOURANGO CHANDRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /195 /2025 () //	
50	D-BLAPL/21761/2025	MANSURUDDIN KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNABAZAR /96 /2023 () //	
51	D-BLAPL/21763/2025	KALIA @ KANHA MAHALIK @ KALIAKANHA MAHALIK VS STATE OF ODISHA	ANKANTA KUMAR MAJHI VS	SIMULIA /60 /2025 () //	
52	D-BLAPL/21766/2025	HALU @ HALA @ MAKARDHWAJ SAHU VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BOLANGIR TOWN /501 /2023 () //	
53	D-BLAPL/21767/2025	SHIBAMOY DUTTA VS C.B.I.	SUKHA CHAND MITRA VS	/ /0 () //	
54	D-BLAPL/21770/2025	AMIT SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	MANCHESWAR P.S. /476 /2024 () //	AOR20220001610C202500055
55	D-BLAPL/21773/2025	SWARAJ RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /82 /2025 () //	
56	D-BLAPL/21776/2025	DINESH KUMAR TRIPATHY VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	NAYAPALLI P.S. /156 /2025 () //	
57	D-BLAPL/21779/2025	RANJIT BAGH	MANAS KUMAR CHAND	JEYPORE SADAR /93 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/21780/2025	GOUTAM BAGH	MANAS KUMAR CHAND	JEYPORE SADAR /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/21781/2025	KARTIK BAGH	MANAS KUMAR CHAND	JEYPORE SADAR /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/21784/2025	BIBEK KUANR	BYOMOKESH SAHOO	DHARUADIHI /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/21787/2025	SURENDRA SAHOO	DEBADATTA MOHANTY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/21788/2025	GHANASHYAM NAIK	TIRTH KUMAR SAHU	SAINTALA /305 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/21796/2025	ASHOK KUMAR PANIGRAHI	LALATENDU SAMANTARAY	PURUSHOTTAMPUR /314 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/21797/2025	VIKASH JAIN	SASHIBHUSAN DAS	LALBAG /210 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/21799/2025	GOLU ALIAS RAFFIQUE ANSARI	DIBYA PRAKASH MISHRA	//	AOR20220002454C202500092
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/21804/2025	SAMANTA LUHU	Durgaprasad Sangramjit Mallick	//	AOD20240000510C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/21807/2025	RAIMURTI ALIAS RAYMURTTI SARAF	JAGABANDHU SAHU	//	AOR20220001487C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/21811/2025	BAPPI @ KIRAN KUMAR NAHAK	SASMITA NANDA	ANGUL TOWN /197 /2025	
		VS	VS	()	

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69	D-CMAPL/28769/2025	STATE OF ODISHA BENUDHARA PRUSTY VS BIBHUTI BHUSAN CHHOTRAY	ADV. VS	// // 0 //	
70	D-CMAPL/28780/2025	ASHOK KUMAR BARIK VS BIBHUTIBHUSAN CHOTRAY	ADV. VS	// // 0 //	
71	D-CMAPL/28826/2025	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	ADV. VS	// // 0 //	
72	D-CMP/28806/2025	BISWAJIT TRIPATHY VS DIBYASHI DIBYADARSHINI DAS	ASHOK KUMAR SAHOO VS	// // 0 //	
73	D-CMP/28879/2025	DR.ASHOK KUMAR DORA VS BHAIRAB KUMAR SAHOO	SIDHARTHA MISHRA VS	// // 0 //	
74	D-CMP/28920/2025	NIBASI PALEI VS BHAJAMAN NAYAK	ASHOK KUMAR ROUT VS	// // 0 //	
75	D-CONTC/28784/2025	SURAJ KUMAR BHOI VS PARMAR SMIT PURUSHOTTAMDAS,IPS	ADV. VS	// // 0 //	
76	D-CONTC/28789/2025	DURYODHAN MANTRI VS PURNA CHANDRA BARIHA,DEO,KEONJHAR	ADV. VS	// // 0 //	
77	D-CONTC/28809/2025	BENUDHAR SAMAL VS SHALINI PANDIT,IAS	DEBASIS ROUT VS	// // 0 //	
78	D-CONTC/28816/2025	SRIPADA SUAR VS SIDDHARTHA DAS,IAS	ADV. VS	// // 0 //	
79	D-CONTC/28820/2025	KRUSHNA CHANDRA KANHAR VS AMRIT RUTURAJ,IAS	STHITI PRAGYAN SUNANDINI VS	// // 0 //	

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80	D-CONTC/28824/2025	LALANA MISHRA VS KALI PRASANNA SWAIN,IAS	ADV. VS	// ()	
81	D-CONTC/28827/2025	MANASI SINHA VS GIRISH S.N,PRINCIPAL SECRETARY,GOVT PANCHAYATI RAJ AND DRINKING WATER DEPT.,BBSR,KHURDA	ADV. VS	// ()	
82	D-CONTC/28828/2025	BRAJABANDHU JENA VS VIR VIKRAM YADAV,IAS	ADV. VS	// ()	
83	D-CONTC/28829/2025	RABINDRA NATH SATPATHY@SATAPATHY VS DHARITRI MISHRA,OAS	ADV. VS	// ()	
84	D-CONTC/28834/2025	NARENDRA MALI VS SUBHANKAR MOHAPATRA,IAS	SWADHIN KESARI SINGH VS	// ()	
85	D-CONTC/28835/2025	RUDRA NARAYAN SINGH VS USHA PADHEE,PRINCIPAL SECRETARY,GA AND PUBLIC GRIEVANCE DEPT.,BBSR,KHORDHA	SHASHANKA SHEKHAR PATRA VS	// ()	
86	D-CONTC/28842/2025	BIKRAM PARIDA VS RABINDRA KUMAR SAHU,DIRECTOR,MUNICIPAL ADMINISTRATION-CUM-ADDL.SECRETARY	ADV. VS	// ()	
87	D-CONTC/28847/2025	ABDHUT PRADHAN VS MANAS RANJAN MALLICK,EXECUTIVE OFFICER,JHARSUGUDA MUNICIPALITY,JHARSUGUDA	ADV. VS	// ()	
88	D-CONTC/28851/2025	KRITI CHANDRA MAHANANDA VS CHNADRASEKHAR PADHI,ENGINNER-IN-CHIEF,WATER RESOURCES DEPT.,BBSR	ADV. VS	// ()	
89	D-CONTC/28905/2025	KISHORE CHANDRA BEHERA VS JAYANT KUMAR JAYASINGH,TAHASILDAR,SALIPUR,CUTTACK	ADV. VS	// ()	
90	D-CONTC/28908/2025	KISHORE CHANDRA BEHERA VS JAYANT KUMAR JAYSINGH,TAHASILDAR,SALIPUR	ADV. VS	// ()	
91	D-CONTC/28910/2025	LILIMA BEHERA	ADV.	//	

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		VS	VS	()	
		SUSHIL KUMAR LOKANI,IAS		//	
92	D-CONTC/28912/2025	JAYAKRISHNA SAHOO	ANIRUDH SANGANERIA	//	
		VS	VS	()	
		SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION,BBSR,KHURDA			
93	D-CONTC/28916/2025	KISHORE KUMAR PATRA	ADV	//	AOR20220001535C202500128
		VS	VS	()	
		SANJAY KUMAR SINGH,PRINCIPAL SECRETARY WORKS DEPTT.		//	
94	D-CONTC/28917/2025	SANTOSH KUMAR SAHOO	ANIRUDH SANGANERIA	//	
		VS	VS	()	
		SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION,BBSR,KHURDA			
95	D-CONTC/28919/2025	NRUSINGHA KUMAR SAHOO	UMA CHARAN MISHRA	//	
		VS	VS	()	
		MANORANJAN SAHU,OAS		//	
96	D-CONTC/28958/2025	BISIKESANA NARAYAN MOILI	ADV.	//	
		VS	VS	()	
		SMRUTI SUBHADARSAN SAHU,SUB-REGISTRAR,KUKUDAKHANDI,GANJAM		//	
97	D-CONTC/28960/2025	RAJENDRA KUMAR PATRO	ADV.	//	
		VS	VS	()	
		SMRUTI SUBHADARSAN SAHU,SUB-REGISTRAR,KUKUDAKHANDI,GANJAM		//	
98	D-CONTC/28963/2025	BISIKESANA NARAYAN MOILI	ADV.	//	
		VS	VS	()	
		SMRUTI SUBHADARSAN SAHU,SUB-REGISTRAR,KUKUDAKHANDI,GANJAM		//	
99	D-CONTC/28965/2025	SHISHIR KUMAR PARHI	ADV.	//	
		VS	VS	()	
		ARAVIND AGARWAL,IAS		//	
100	D-CONTC/28971/2025	BHARATI SATPATHY	NIRANJAN SINGH (1)	//	
		VS	VS	()	
		RAHUL JAIN,SUPERINTENDENT OF POLICE,ANGUL		//	
101	D-CRLA/21651/2025	BHAGIRATHI SAHOO	PRASANNA KUMAR PANI	CUTTACK VIGILANCE /10 /2018	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
102	D-CRLA/21658/2025	PRABIN KUMAR PUTEL	BIRAJA PRASANNA DAS	SINDHIKELA PS /278 /2024	
		VS	VS	()	

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103	D-CRLA/21706/2025	STATE OF ODISHA SUBRAT SAHU VS	SAUBHAGYA KETAN NAYAK VS	// ANGUL TOWN /215 /2020 ()	AOR20220001207C202500084
104	D-CRLA/21751/2025	STATE OF ODISHA AMAN RAJAK VS	KARUNAKAR GAYA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /26 /2021 ()	
105	D-CRLA/21759/2025	STATE OF ODISHA TRILOCHAN BIHARI VS	GOKULANANDA SAHU VS	// KHARIAR /285 /2024 ()	
106	D-CRLA/21769/2025	STATE OF ODISHA NABA KISHORE MAJHI @ TERUA VS	BASANTA KUMAR DAS VS	// KOREI/3 /2016 ()	
107	D-CRLA/21783/2025	STATE OF ODISHA S.RAMUDU REDDY VS	JYOTIRMAYA SAHOO VS	// GOPALPUR /195 /2022 ()	
108	D-CRLA/21789/2025	STATE OF ODISHA SANTANU JENA @ SUKUTA VS	PRAVAT KUMAR DAS VS	// PANIKOILI /204 /2022 ()	
109	D-CRLA/21798/2025	STATE OF ODISHA SATYA NARAYAN GOUDA @ SATYABADI GOUDA VS	SUJIT KUMAR PATTNAIK VS	// BADABAZAR /430 /2024 ()	
110	D-CRLA/21810/2025	STATE OF ODISHA PITAMBAR MOHAPTRA VS	DURGA PRASAD PRADHAN VS	// RAIRAKHOL /174 /2017 ()	
111	D-CRLMA/21656/2025	STATE OF ODISHA GAUTAM BUDHA SITARAM VS BHARATI BEHERA	ARJUNA CHARANA BEHERA VS	// //0 () //	
112	D-CRLMA/21809/2025	STATE OF ODISHA ARATI PATTANAİK VS	PRAVASH CHANDRA JENA VS	// //0 () //	
113	D-CRLMC/21642/2025	STATE OF ODISHA SUCHARITA SAHOO VS STATE OF ODISHA	MANORANJAN DAS VS	// JATNI P.S. /364 /2021 () //	AOR20220000053C202500076

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114	D-CRLMC/21668/2025	BHARATESWARI PATNAIK VS STATE OF ODISHA(VIG.)	MANORANJAN KHATUA VS	JEYPORE VIGILANCE /30 /2014 () //	
115	D-CRLMC/21683/2025	MANASH KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 () //	
116	D-CRLMC/21691/2025	AMRIT MISHRA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	RASOL /215 /2023 () //	
117	D-CRLMC/21692/2025	KAMAT HOTELS (INDIA) LTD. VS DIRECTORATE OF ENFORCEMENT	ABHAS MOHANTY VS	/ /0 () //	
118	D-CRLMC/21695/2025	SK.AMJAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //	
119	D-CRLMC/21696/2025	DR. VITHAL VENKETESH KAMAT VS DIRECTOR OF ENFORCEMENT	ABHAS MOHANTY VS	/ /0 () //	
120	D-CRLMC/21697/2025	SOBHAGINI NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //	
121	D-CRLMC/21700/2025 CRLMC/2666/2025	SK.MAHAMMAD@MOHAMMAD ALENOOR VS SATYABRATA SWAIN	SANJIT MISHRA VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0004975/2022	
122	D-CRLMC/21701/2025	LANDA @SUSANT KUMAR BISOYI VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	POLASARA PS /24 /2009 () //	AOD20240000581C202500098
123	D-CRLMC/21704/2025	KASINATH UPADHAYA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	BALIANTA P.S. /400 /2024 () //	
124	D-CRLMC/21709/2025	PRAKASH CHANDRA MUDULI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	RAMPUR (SONEPUR) /19 /2013 () //	
125	D-CRLMC/21721/2025	JITENDRA ROUT	NIRANJAN LENKA	NIKIRAI /121 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/21724/2025	HARDI DAS	SURAJ MOHANTY	/ /0	
		VS	VS	()	
		PRASANNA KUMAR PRADHAN		//	
127	D-CRLMC/21728/2025	D.RAJESH	RABI NARAYAN MOHANTY	CAPITAL P.S. /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/21731/2025	MADHUSMITA BISOI	RAKESH BEHERA	BANARAPAL /446 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/21733/2025	AMULYA KUMAR DASH	RABI NARAYAN MOHANTY	CHANDANPUR /84 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/21740/2025	DHIREN KUMAR SAMAL	PRAHALLAD MAHALI	BAUNISUNI /9 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/21746/2025	NIKU ROUT	JYOTIRMAYA SAHOO	BANAPUR P.S. /67 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/21747/2025	BASUDEV BISWAL	PRASANTA KUMAR SAHOO	JASHIPUR /70 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/21750/2025	FAKAN @ PHAKUNA CHANDRA DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/21753/2025	SUKADEV PATRA @ SUGU PATRA	AMITAV TRIPATHY	MADHUPATNA /278 /2004	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/21762/2025	SANDHYA MOHANTY	SIDDHARTH PRASAD MISHRA	/ /0	
		VS	VS	()	
		SOUMYA PRAKASH DAS		//	
136	D-CRLMC/21764/2025	RUPASHREE DASH @ ROOPASHREE DASH	KSHIROD KUMAR ROUT	/ /0	
		VS	VS	()	

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137	D-CRLMC/21774/2025	STATE OF ODISHA AMARJIT BALIARSINGH VS	AJIT KUMAR MOHANTY VS	// KOTOAGARH /13 /2021 ()	
138	D-CRLMC/21777/2025	STATE OF ODISHA MINAKUMARI MALLICK VS	DURGA PRASAD PRADHAN VS	// CUTTACK VIGILANCE /55 /2011 ()	
139	D-CRLMC/21778/2025	STATE OF ODISHA(VIG.) KIRAN MOHANTY VS	SUNIL KUMAR PANDA VS	// PARJANG /86 /2023 ()	
140	D-CRLMC/21786/2025	STATE OF ODISHA SUDHANSU JANA@JENA@RAJU VS	BHABANI SANKAR MISHRA VS	// MARINE PST TALCHUA /45 /2018 ()	
141	D-CRLMC/21790/2025	STATE OF ODISHA SUMIT MONDAL VS	NITYABRATA BEHURIA VS	// UMERKOTE /318 /2024 ()	
142	D-CRLMC/21791/2025	STATE OF ODISHA MITU MAJHI VS	JEMIMA SARKAR VS	// BANARAPAL /445 /2023 ()	
143	D-CRLMC/21792/2025	STATE OF ODISHA LOKNATH SANKAR SINGH VS	LOKESH GOURAV MOHARANA VS	// INFOVALLY UPD BHUBANESWAR /177 /2025 ()	
144	D-CRLMC/21795/2025	STATE OF ODISHA HIMANSHU SEKHAR JENA VS	SUDHANSU SEKHAR JENA VS	// //0 ()	
145	D-CRLMP/21673/2025	RAMESH CHANDRA BISWAL KANHU CHARAN BEHERA VS	DIPTIREKHA NANDA VS	// //0 ()	
146	D-CRLMP/21693/2025	STATE OF ODISHA PRASHANTA MAHAKUR VS	BHABANI SHANKAR DASPARIDA VS	// //0 ()	
147	D-CRLMP/21716/2025	GITANJALI MAHAKUR MADHUSUDAN PRADHAN VS	PITAMBAR BEHERA VS	// // ()	AOR20220003697C202500015
		STATE OF ODISHA		//	

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148	D-CRLMP/21803/2025	DAMAYANTI ROUT VS STATE OF ODISHA	BINAYAK MOHAPATRA VS	// () //	
149	D-CRLREV/21678/2025	LIJA RANEE BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PANIKOILI /186 /2024 () //	
150	D-CRLREV/21782/2025	SAROJ KUMAR KHUNTIA @ SAROJ KHUNTIA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	CHANDAKA P.S. /237 /2024 () //	
151	D-CRLREV/21793/2025	BIJAYA KUMAR BEHERA VS ELLORA PRIYADARSHINI	SUBHASIS SAMAL VS	// () //	
152	D-FAO/28966/2025	BIDYU PRADHAN VS UNION OF INDIA	PRABIR KUMAR PRADHAN VS	// () //	
153	D-LAA/28967/2025	BRAHMANANDA ROUT VS ZONE OFFICER, ZONE-III, RENGALI RIGHT CANAL SYSTEM, DHENKANAL	HRUDANANDA MOHAPATRA VS	// () //	
154	D-MACA/28817/2025	SARADA PATRA VS D.SAYED MAHABOOB BASHA	BIRANCHI NARAYAN RATH VS	// () //	
155	D-MACA/28818/2025	GOVINDA PATRO VS D. SAYED MAHABOOB BASHA	BIRANCHI NARAYAN RATH VS	// () //	
156	D-MACA/28821/2025	SARADA PATRA VS D.SAYED MAHABOOB BASHA	BIRANCHI NARAYAN RATH VS	// () //	
157	D-MACA/28858/2025	TAPAS KUMAR MOHANTY VS MANOJ KUMAR NAYAK	SUBHASIS MOHAPATRA VS	// () //	
158	D-MACA/28864/2025	DHRUBA CHARAN PANDA VS PARAMESWAR DHAL	SUBHASIS MOHAPATRA VS	// () //	
159	D-MACA/28886/2025	BHANUMATI MOHANTY	SUBHASIS MOHAPATRA	//	

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		VS	VS	0	
160	D-MACA/28893/2025	MANOJ KUMAR NAYAK SUSANTA PANDA	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
161	D-MACA/28901/2025	DASARATH CHANDA SBI GENERAL INSURANCE CO. LTD.	SOMNATH ROY	//	
		VS	VS	0	
162	D-MACA/28906/2025	BHARATI SAHU SBI GENERAL INSURANCE CO. LTD.	SOMNATH ROY	//	
		VS	VS	0	
163	D-MACA/28927/2025	BHARATI SAHU M/S. ICICI LOMBARD GENERAL INSURANCE CO. LTD.	ANBIR DASH	//	
		VS	VS	0	
164	D-MACA/28932/2025	PRAFULLA KUMAR PRADHAN D.M., RELIANCE GENERAL INSURANCE CO.LTD.	SUBRAT SATPATHY	//	
		VS	VS	0	
165	D-MATA/28857/2025	SANGEETA AMANT E.UTTAM KUMAR	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
166	D-MATA/28867/2025	T.LIJARANI PATRA ABHIMANYU NAYAK	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
167	D-MATA/28975/2025	BAIJAYANTI SILL@NAYAK HEMALATA BEHURA	DINESH KUMAR PATRA	//	
		VS	VS	0	
168	D-RPFAM/28777/2025	SUBRAT KUMAR BEHURA TAPAN KUMAR SAR	ARIJEET MISHRA	//	
		VS	VS	0	
169	D-RPFAM/28854/2025	JAYASMITA KAR SHALINI MAHAPATRA	PRAMOD KISHOR CHAND	//	
		VS	VS	0	
		NALINI SRINIVAS PENUMALLA		//	
170	D-RSA/28798/2025	GOUTAM CHARAN DAS	KUMARBAR NAYAK	//	
		VS	VS	0	

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171	D-RSA/28862/2025	BHABAGRAHI DAS BABULI OJHA VS DURYODHAN OJHA	AMIT PRASAD BOSE VS	// // 0 //	
172	D-RSA/28871/2025	SHRADDHAKAR @ SHRADHAKAR PADHAN VS MANCHUM KANDALA RAO	AMIT PRASAD BOSE VS	// // 0 //	
173	D-SAO/28889/2025	NALINI DAS VS AMARENDRA DAS	MAHESWAR MOHANTY VS	// // 0 //	
174	D-STREV/28899/2025	M/S. AJAY KUMAR RAHUL KUMAR, BBSR VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// // 0 //	
175	D-TRP(C)/28805/2025	SWETASMITA SETHI @ SWETA SMITA SETHI VS CHITTARANJAN SETHI	BIJAYA KUMAR PARIDA 2 VS	// // 0 //	AOD20220001998C202500044
176	D-TRP(C)/28952/2025	RASMITA NAIK VS MUNA NAIK	JYOTI PRAKASH PATRA VS	// // 0 //	
177	D-TRP(C)/28977/2025	BEDAMATI MEHER VS BANMALI MEHER	SOURAV DAS VS	// // 0 //	
178	D-TRPCRL/21685/2025	SWETASMITA SETHI @ SWETA SMITA SETHI VS CHITTARANJAN SETHI	BIJAYA KUMAR PARIDA 2 VS	// // 0 //	AOD20220001998C202500043
179	D-WA/28759/2025	STATE OF ODISHA VS BANCHHANIDHI BEHERA	JATESWAR NAYAK,A.G.A VS	// // 0 //	LOD20240000200C202500330
180	D-WA/28772/2025	RAJESH TOPPO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// // 0 //	
181	D-WA/28774/2025	STATE OF ODISHA VS CHITTA RANJAN SENAPATI	PRAVAKAR BEHERA, S.C (TRANSPORT) VS	// // 0 //	AOR20220001539C202500005

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182	D-WA/28778/2025	STATE OF ODISHA VS SANJEEB KUMAR PUHAN	SASWAT DAS, A.G.A VS	// 0 //	LOD20240000194C202500329
183	D-WA/28793/2025	STATE OF ODISHA VS BRAHMAPRAKASH JENA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500334
184	D-WA/28794/2025	STATE OF ODISHA VS SUBASA CHARAN SAHU	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500333
185	D-WA/28795/2025	STATE OF ODISHA VS ANIL KUMAR SAHOO	SASWAT DAS, A.G.A VS	// 0 //	LOD20240000194C202500330
186	D-WA/28796/2025	STATE OF ODISHA VS SURYABAHADUR ASIT RANJAN CHOUDHURY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500331
187	D-WA/28797/2025	STATE OF ODISHA VS MAHESH KUMAR NAYAK	SASWAT DAS, A.G.A VS	// 0 //	LOD20240000200C202500332
188	D-WA/28807/2025	STATE OF ODISHA VS RATNAKARA MAHAKUD	JATESWAR NAYAK, A.G.A VS	// 0 //	LOD20240000194C202500328
189	D-WA/28810/2025	STATE OF ODISHA VS DEEPAK KUMAR DASMOHAPATRA	SASWAT DAS, A.G.A VS	// 0 //	LOD20240000194C202500332
190	D-WA/28823/2025	LAXMIKANTA PRADHAN VS STATE OF ODISHA	AKHIL KRISHNA MOHAPATRA VS	// 0 //	
191	D-WA/28845/2025	STATE OF ODISHA VS RAMESH CHANDRA NAYAK	JATESWAR NAYAK, A.G.A VS	// 0 //	LOD20240000200C202500331
192	D-WA/28892/2025	STATE OF ODISHA VS MANAS RANJAN CHAMPATIRAY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202500335
193	D-WA/28902/2025	ODISHA MINING CORPORATION LTD., BBSR	IPSIT AUROBINDO ACHARYA	//	

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		VS	VS	()	
		UNION OF INDIA		//	
194	D-WA/28928/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500333
		VS	VS	()	
		ABAKASH SAHOO		//	
195	D-WA/28944/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//	LOD20240000194C202500334
		VS	VS	()	
		BRAJABANDHU JENA		//	
196	D-WA/28947/2025	STATE OF ODISHA	BIMBISAR DASH, A.G.A	//	LOD20240000200C202500337
		VS	VS	()	
		BHABANI CHARAN JENA		//	
197	D-WA/28979/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202500336
		VS	VS	()	
		CHITTA RANJAN SAHOO		//	
198	D-WP(C)/28757/2025	KEDAR SANKAR MAHAKUD	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/28758/2025	CHAITANYA SAHU	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/28760/2025	RAJESH KUMAR	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/28761/2025	LALITA BEHERA	BISWAJIT MOHAPATRA	//	
	WP(C)/20049/2025	VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/28762/2025	RAMANANDA BEHERA	TARUN PATNAIK	//	
	WP(C)/20047/2025	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/28763/2025	CHITTARANJAN BEHURA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/28764/2025	LAXMIKANTA DASH	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	

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205	D-WP(C)/28765/2025	STATE OF ODISHA BIBEK KUMAR SANDIL VS BHARATI BHUMIJ	AMIYA BHUSAN DAS VS	// // ()	
206	D-WP(C)/28766/2025	KAILASH GOUDA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()	
207	D-WP(C)/28767/2025 WP(C)/20117/2025	KOKILA DIGAL VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// // ()	
208	D-WP(C)/28768/2025	HERAMBA NARAYAN PANDA VS COMMISSIONER CGST AND CX	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500095
209	D-WP(C)/28770/2025	RABINDRA SAMAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// // ()	
210	D-WP(C)/28771/2025	BIRANDRA KUMAR SAHU VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// // ()	
211	D-WP(C)/28773/2025 WP(C)/20056/2025	KSHYAMANIDHI SUNA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// // ()	
212	D-WP(C)/28775/2025 WP(C)/20079/2025	M/S MANGALAM TIMBER PRODUCTS LIMITED, NABARANGPUR VS REGIONAL PROVIDENT FUND COMMISSIONER, EPF ORGANISATION, BRAHMAPUR	BSMANZUR NANDAN DAS VS	// // ()	
213	D-WP(C)/28776/2025 WP(C)/20080/2025	M.S.MANGALAM TIMBER PRODUCTS LTD, NABARANGPUR VS REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BRAHMAPUR	BSMANZUR NANDAN DAS VS	// // ()	
214	D-WP(C)/28779/2025	RABINDRA SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS	// // ()	
215	D-WP(C)/28781/2025 WP(C)/20093/2025	GOURY SETHY TARUN KUMAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// // ()	

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216	D-WP(C)/28782/2025	ADHIKARI MONALISA DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
217	D-WP(C)/28783/2025 WP(C)/20097/2025	SUBHRAPRIY ADARSANI ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
218	D-WP(C)/28785/2025	LAMBODAR NAYAK VS UNION OF INDIA	KARUNAKAR RATH VS	// 0 //	
219	D-WP(C)/28786/2025	NADEEM SAWAN VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //	
220	D-WP(C)/28787/2025	RENUBALA MISHRA VS STATE OF ODISHA	RAMESH KUMAR MUKHI VS	// 0 //	
221	D-WP(C)/28788/2025 WP(C)/20102/2025	DEBASHIS DASH VS STATE OF ODISHA	SOM SEKHAR RATH VS	// 0 //	
222	D-WP(C)/28790/2025	SUKANTILATA BHAKTA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
223	D-WP(C)/28791/2025	DIGAMBAR PATRI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
224	D-WP(C)/28792/2025	CHITTARANJAN BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
225	D-WP(C)/28799/2025	ANANYA SAMAL VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //	AOR20220001297C202500183
226	D-WP(C)/28800/2025	JUMMA MASJID, BALASORE VS MANTU SAHAJI	AVIJIT PATNAIK VS	// 0 //	
227	D-WP(C)/28801/2025	M/S. ABHISHEK PATNAIK, SUNDERGARH	CHITTARANJAN DAS	//	

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		VS	VS	()	
228	D-WP(C)/28802/2025	COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE INDULATA PATRA	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
229	D-WP(C)/28803/2025	STATE OF ODISHA KEDAR BEHERA	RANJIT MOHANTY	//	AOD20240000639C202500032
		VS	VS	()	
230	D-WP(C)/28804/2025	STATE OF ODISHA BHANUPRIYA PRADHAN	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	()	
231	D-WP(C)/28808/2025	STATE OF ODISHA UPAKULA MAHILA MAHASANGHA ASTARANGA BLOK	DEBKV KUMAR MAHANTA	//	AOR20220001662C202500056
		VS	VS	()	
232	D-WP(C)/28811/2025	STATE OF ODISHA NAKULA SAHOO	BIJAYA KUMAR SAHOO	//	
		VS	VS	()	
233	D-WP(C)/28812/2025	SUB-COLLECTOR AND EXECUTIVE OFFICER, NAYAGARH LASMI SAHU	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	()	
234	D-WP(C)/28813/2025	STATE OF ODISHA MANAS RANJAN SWAIN	AKHAND	//	
		VS	VS	()	
235	D-WP(C)/28814/2025	ODISHA INFORMATION COMMISSION, BBSR SUBHALAXMI PATASANI	JAYADEBA BEHERA	//	
		VS	VS	()	
236	D-WP(C)/28815/2025	STATE OF ODISHA AMARENDRA SARANGI	GOPINATH MISHRA	//	
		VS	VS	()	
237	D-WP(C)/28819/2025	STATE OF ODISHA BISWANATH SAMANTARAY	GOPINATH MISHRA	//	
		VS	VS	()	
238	D-WP(C)/28822/2025	STATE OF ODISHA PRAKASH CHANDRA NAYAK	GOPINATH MISHRA	//	
		VS	VS	()	

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239	D-WP(C)/28825/2025	STATE OF ODISHA BISWARANJAN DAS VS	PRIYA RANJAN MISHRA VS	// // 0	
240	D-WP(C)/28830/2025	STATE OF ODISHA PRAVANJAN BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
241	D-WP(C)/28831/2025	ODISHA GRAMEEN BANK, KHURDA PRADEEP KUMAR BEHERA VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
242	D-WP(C)/28832/2025	STATE OF ODISHA GANESH PRASAD DAS VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
243	D-WP(C)/28833/2025	STATE OF ODISHA LAXMAN KUMAR PRUSTI VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
244	D-WP(C)/28836/2025	STATE OF ODISHA RAMESH CHANDRA PADHI VS	AMITAV TRIPATHY VS	// // 0	
245	D-WP(C)/28837/2025	STATE OF ODISHA DR.SATYA RANJAN SAHU VS	EKTA AGARWAL VS	// // 0	
246	D-WP(C)/28838/2025	DR.MONALISA PRADHAN HRUSIKESH DASH VS	BIGYAN KUMAR SHARMA VS	// // 0	
247	D-WP(C)/28839/2025	BHUBANESWAR MUNICIPAL CORPORATION, BBSR AKSHAYA KUMAR ROUT VS	SASHIBHUSAN DAS VS	// // 0	
248	D-WP(C)/28840/2025 WP(C)/20127/2025	STATE OF ODISHA SURENDRA KUMAR PANDA VS	MANOJ PANIGRAHI VS	// // 0	AOR20220001665C202500072
249	D-WP(C)/28841/2025	STATE OF ODISHA MANOJ KUMAR PALEI VS	CHITTA RANJAN PATTNAIK VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/28843/2025	MD. FAHAD ALFAWZI VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //	
251	D-WP(C)/28844/2025	DR.UTKAL RANJAN ACHARYA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
252	D-WP(C)/28846/2025	M/S NICHINT MULTISERVICE PVT.LTD, BBSR VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
253	D-WP(C)/28848/2025	MANAS KUMAR KAR VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
254	D-WP(C)/28849/2025	SASHIKANTA JENA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //	
255	D-WP(C)/28850/2025	SONALI SWAIN VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //	
256	D-WP(C)/28852/2025	PANKAJINI MAJHI VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //	
257	D-WP(C)/28853/2025	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE VS GAJENDRA JENA	PRASANTA KUMAR TRIPATHY VS	// 0 //	
258	D-WP(C)/28855/2025	THE CHIEF EXECUTIVE IFFICER, TPNODL LTD., BALASORE VS NABA KISHORE DAS	PRASANTA KUMAR TRIPATHY VS	// 0 //	
259	D-WP(C)/28856/2025	SIMARANI DASH VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //	
260	D-WP(C)/28859/2025	BISHNU PRASAD JENA VS STATE OF ODISHA	SONALI MOHAPATRA VS	// 0 //	
261	D-WP(C)/28860/2025	PRAVAKAR DASH	MADHAB LAL AGARWAL	//	

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		VS	VS	0	
262	D-WP(C)/28861/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, KEONJHAR THE CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
263	D-WP(C)/28863/2025	PRAVAKARA MOHAPATRA BANALATA PATI	BISWAJIT RANJAN TRIPATHY	//	
		VS	VS	0	
264	D-WP(C)/28865/2025	STATE OF ODISHA M/S. SAHOO VARIETIES STORE, ANGUL	MADHAB LAL AGARWAL	//	
		VS	VS	0	
265	D-WP(C)/28866/2025 WP(C)/20120/2025	THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, ROURKELA CHHABILAL PADHAN	RABINDRA NATH PRUSTY	//	
		VS	VS	0	
266	D-WP(C)/28868/2025	STATE OF ODISHA BIJAY KUMAR NAYAK	PRABHASH RANJAN ROUSTRAY	//	
		VS	VS	0	
267	D-WP(C)/28869/2025	STATE OF ODISHA DUSMANTA KUMAR DAS	PRABIN DAS	//	
		VS	VS	0	
268	D-WP(C)/28870/2025	STATE OF ODISHA MRUNALINI MALLICK	BHARAT CHANDRA PATRA	//	
		VS	VS	0	
269	D-WP(C)/28872/2025	STATE OF ODISHA NAVNIT KUMAR SAH	MIHIR KANTA RATH	//	
		VS	VS	0	
270	D-WP(C)/28873/2025	BMC DR. MAMATA KUMARI PADHY	SATYA RANJAN PATI	//	
		VS	VS	0	
271	D-WP(C)/28874/2025	STATE OF ODISHA BIJAY KUMAR NAYAK	PRABHASH RANJAN ROUSTRAY	//	
		VS	VS	0	
272	D-WP(C)/28875/2025	STATE OF ODISHA RABI PRADHAN	PRABIN DAS	//	
		VS	VS	0	

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273	D-WP(C)/28876/2025	STATE OF ODISHA SANJEEV KUMAR DASH VS	UMESH CHANDRA PATNAIK VS	// // ()	
274	D-WP(C)/28877/2025	STATE OF ODISHA RASHMI DASH VS	JAYAKRISHNA MOHAPATRA VS	// // ()	
275	D-WP(C)/28878/2025	STATE OF ODISHA LAL MOHAN SINGH VS	PRABIN DAS VS	// // ()	
276	D-WP(C)/28880/2025	STATE OF ODISHA SIDHESWAR ROUT VS	PRABIN DAS VS	// // ()	
277	D-WP(C)/28881/2025	STATE OF ODISHA DURYODHAN NAIK VS	ARUN KUMAR DAS VS	// // ()	
278	D-WP(C)/28882/2025	STATE OF ODISHA SAROJ KUMAR MAHAKUD VS	UPENDRA KUMAR SAMAL VS	// // ()	
279	D-WP(C)/28883/2025	STATE OF ODISHA M/S. BRAJENDRA PRASAD PANDA, SAMBALPUR VS	CHITTARANJAN DAS VS	// // ()	
280	D-WP(C)/28884/2025	COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE DEBENDRANATH SAHOO VS	SOUMYA MISHRA VS	// // ()	
281	D-WP(C)/28885/2025	STATE OF ODISHA LILU HANSA VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()	AOD20230001174C202500001
282	D-WP(C)/28887/2025 WP(C)/20122/2025	STATE OF ODISHA LAXMI SABAR VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500082
283	D-WP(C)/28888/2025	STATE OF ODISHA BIBEKANANDA DAS VS	PRABIN DAS VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/28890/2025	URBASHI PANIGRAHI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //	AOD20230001174C202500002
285	D-WP(C)/28891/2025	NIROD KUMAR BARIK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
286	D-WP(C)/28894/2025	TRILOCHAN BHUYAN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
287	D-WP(C)/28895/2025	SWARNALATA DAS VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //	AOR20220002834C202500001
288	D-WP(C)/28896/2025	PHOENIX SOLUTIONS, JHARSUGUDA VS UNION OF INDIA	ANUPAM DASH VS	// 0 //	
289	D-WP(C)/28897/2025	PADMINI MALLICK VS THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER, INDIAN BANK, BBSR	RAKESH SAHU VS	// 0 //	
290	D-WP(C)/28898/2025	M/S. JOTSHNNA AQUA, BALASORE VS ICICI BANK LTD, BBSR	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //	
291	D-WP(C)/28900/2025	PURNA CHANDRA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
292	D-WP(C)/28903/2025	SUCHISMITA PANIGRAHI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
293	D-WP(C)/28904/2025	BRAJA SUNDAR ROUT VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
294	D-WP(C)/28907/2025	SARAT KUMAR MOHAPATRA VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //	
295	D-WP(C)/28909/2025	KAILASH CHANDRA LENKA	MANAS KUMAR CHAND	//	

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		VS	VS	()	
		EXECUTIVE ENGINEER ELECTRICAL DIVISION TPCODL, BBSR		//	
296	D-WP(C)/28911/2025	LILIMA BEHERA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/28913/2025	M/S.APEX NEUROSCAN AND DIAGNOSTICS (P) LTD, Bhubaneswar	BIKASH KANDAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/28914/2025	UNA GANESH PATRO	ASHOK DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/28915/2025	DINANATH SHAW	ASMIYA RANJAN MAJHI	//	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, TALCHER		//	
300	D-WP(C)/28918/2025	SAIRENDRI PRADHAN	BIKASH KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/28921/2025	DHIREN KUMAR SAHOO	ASMIYA RANJAN MAJHI	//	
		VS	VS	()	
		AUTHORISED OFFICER, PUNJAB NATIONAL BANK, CIRCLE SAстра CENTRE, TELENGAPENTHA, CUTTACK		//	
302	D-WP(C)/28922/2025	U.PURNA CHANDRA PATRO	ASHOK DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/28923/2025	BHUBANESWAR NAYAK	AVIJIT PATNAIK	//	AOD20240000363C202500007
		VS	VS	()	
		UNION OF INDIA		//	
304	D-WP(C)/28924/2025	KAMAL LOCHAN PATI	ASIT KUMAR DASH	//	
		VS	VS	()	
		COMMISSIONEER, GST AND CENTRAL EXCISE, ROURKELA		//	
305	D-WP(C)/28925/2025	SHYAM SUNDAR NAYAK	HARIKRUSHNA PANIGRAHI	//	
		VS	VS	()	
		PRINCIPAL SECY, DEPT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, ODISHA, BBSR		//	
306	D-WP(C)/28926/2025	THE MANAGEMENT, M/S HINDALCO INDUSTRIES LIMITED, HINDALCO COMPLEX, SAMBALPUR	ROSEK HANANDA	//	
		VS	VS	()	

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307	D-WP(C)/28929/2025	STATE OF ODISHA PRANAYA PRASANNA PANDA VS	HARIKRUSHNA PANIGRAHI VS	// // 0	
308	D-WP(C)/28930/2025	PRINCIPAL SECY, DEPT. OF GENERAL ADMINISTRATION AND PURBLIC GRIEVANCE ODISHA, BBSR RANENDRA KUMAR SAMAL VS	GYANA RANJAN SETHI VS	// // 0	
309	D-WP(C)/28931/2025	STATE OF ODISHA BIRANCHI KESHARI SAMANTARAY VS	ASISH MISHRA VS	// // 0	
310	D-WP(C)/28933/2025	SHREE JAGANNATH MAHAPRABHU BIJE, PURI PURNA CHANDA MISHRA VS	LAXMIKANTA MOHANTY VS	// // 0	
311	D-WP(C)/28934/2025	STATE OF ODISHA SARDHANJALI SAHOO VS	KHAN MAHMOODUL HASAN NIAMATI VS	// // 0	
312	D-WP(C)/28935/2025	INDIAN BANK, PATIA, BBSR BINODINI MISHRA VS	LAXMIKANTA MOHANTY VS	// // 0	
313	D-WP(C)/28936/2025	STATE OF ODISHA SUDAM CHARAN MAJHI VS	BYOMOKESH SAHOO VS	// // 0	
314	D-WP(C)/28937/2025	STATE OF ODISHA DILLIP MAHAKUR VS	HARI KRUSHNA PANIGRAHI VS	// // 0	
315	D-WP(C)/28938/2025	PRINCIPAL SECY, DEPT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, ODISHA, BBSR PRATIMA PATI VS	PRAVASH CHANDRA JENA VS	// // 0	
316	D-WP(C)/28939/2025	STATE OF ODISHA RANJAN KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
317	D-WP(C)/28940/2025	STATE OF ODISHA GITANJALI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //	

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318	D-WP(C)/28941/2025	RABINDRA BHOI VS THE BRANCH MANAGER, PNB, BBSR	JAJATI KESHARI KHUNTIA VS	// 0 //	
319	D-WP(C)/28942/2025	NALINI KANTA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
320	D-WP(C)/28943/2025	PRAMILA SETHI VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	
321	D-WP(C)/28945/2025	MENAKA KALO VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	// 0 //	
322	D-WP(C)/28946/2025	PRAFULLA KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
323	D-WP(C)/28948/2025	THE VILLAGERS OF KHENTALO, CUTTACK VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //	
324	D-WP(C)/28949/2025	SUBAS CHANDRA PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	
325	D-WP(C)/28950/2025	M/S TRUISM INFRATECH PVT.LTD, BBSR VS UNION OF INDIA	CHINMAY MOHANTY VS	// 0 //	
326	D-WP(C)/28951/2025	BIRAKISHORE PATTNAIK VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //	
327	D-WP(C)/28953/2025	E.PRAMOD KUMAR ACHARY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
328	D-WP(C)/28954/2025	BHASKAR BEHERA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //	
329	D-WP(C)/28955/2025	MOTILAL RAY	GOURI SHANKAR NANDA	//	

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		VS	VS	0	
		VEDIC INTERNATIONAL SCHOOL, SAMBALPUR		//	
330	D-WP(C)/28956/2025	KANKALIA NISHAKAR	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/28957/2025	HARI TELEMATICS PVT. LTD., BBSR	PRABIR KUMAR PRADHAN	//	
		VS	VS	0	
		THE SECRETARY, MINISTRY OF ELECTRONICS AND IT (MEIT), ELECTRONICS NIKETAN, NEW DELHI			
332	D-WP(C)/28959/2025	SARAT CHANDRA DAS	BIBEKANANDA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/28961/2025	RADHA DASH	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
334	D-WP(C)/28962/2025	KRUPASINDHU MOHANTY	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/28964/2025	KANHEYA KAR	P.ANUP DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/28968/2025	MINAKSHI PRADHAN	BIJAY JENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
337	D-WP(C)/28969/2025	SHRI ANANTA SEVA PARISHAD, CUTTACK	JAYDEEP PAL	//	
		VS	VS	0	
		AXIS BANK LTD		//	
338	D-WP(C)/28970/2025	DUBIRAM SAHU	KALI PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/28972/2025	BHAGABAN RAM	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/28973/2025	MANGAL BASKEY	DEBASISH MANGAL HANSDA	//	
		VS	VS	0	

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341	D-WP(C)/28974/2025	STATE OF ODISHA JATINDRA NATH KAR VS	PRAVASH CHANDRA JENA VS	// // ()	
342	D-WP(C)/28976/2025	STATE OF ODISHA RAJKISHORE MOHAPATRA VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500057
343	D-WP(C)/28978/2025	STATE OF ODISHA DURGAPRASAD SANGRAMJIT MALLICK VS	VS	// // ()	AOD20240000510C202500012
344	D-WP(C)/28980/2025	THE CHAIRMAN, NABARD INDIAN OIL CORPORATION LTD., JAGATSINGHPUR VS	SUNIL J.MATHAWAS VS	// // ()	
345	D-ABLAPL/21640/2025	M/S.ADARSH NOBEL CORPORATION LTD., KHURDA SATYABHAMA JENA VS	TRILOCHAN DASH VS	// // ()	AOR20220002374C202500128
346	D-ABLAPL/21641/2025 ABLAPL/8547/2025	STATE OF ODISHA MADHUSMITA HATI VS	KARUNAKAR GAYA VS	// // ()	AOD20240000391C202500049
347	D-ABLAPL/21648/2025 ABLAPL/8541/2025	STATE OF ODISHA NARESH PATEL VS	TRILOCHAN NANDA VS	// // ()	CUTTACK VIGILANCE /8 /2025
348	D-ABLAPL/21650/2025 ABLAPL/8537/2025	STATE OF ODISHA(VIG.) TUSAR KANTA SAHOO VS	RASHMI RANJAN DAS VS	// // ()	KEONJHAR TOWN /437 /2025
349	D-ABLAPL/21652/2025 ABLAPL/8529/2025	STATE OF ODISHA MAMATA SENAPATI @ MANDAL VS	SAMBIT KUMAR PATRI VS	// // ()	MARINE PS AT JAMBO /139 /2025
350	D-ABLAPL/21654/2025 ABLAPL/8554/2025	STATE OF ODISHA RAJESH RANA @ GANDU RANA VS	MITU KUMAR BISWAL VS	// // ()	BALUGAON P.S. /209 /2025
351	D-ABLAPL/21662/2025 ABLAPL/8556/2025	STATE OF ODISHA DEV DONGRI @ DEBA DANGARI VS	ARIJEET MISHRA VS	// // ()	JEYPORE TOWN /219 /2025
		STATE OF ODISHA		//	

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352	D-ABLAPL/21664/2025 ABLAPL/8539/2025	DR. DILIP KUMAR PRADHAN VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BAIDYANATHPUR /352 /2025 () //	
353	D-ABLAPL/21670/2025	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	GOBINDAPUR /160 /2025 () //	
354	D-ABLAPL/21671/2025	SK. SAHIL @ SHAIK SAHIL VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BORIGUMMA /144 /2025 () //	
355	D-ABLAPL/21672/2025 ABLAPL/8550/2025	SATYABADI NAYAK @ KATHIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BOLAGARH P.S. /39 /2025 () //	AOR20220001297C202500182
356	D-ABLAPL/21675/2025	SANTOSH SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /175 /2025 () //	
357	D-ABLAPL/21676/2025	ABDUL GAFAR KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	PURUNABAZAR /160 /2025 () //	
358	D-ABLAPL/21677/2025	RADHAKRUSHNA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	BASTA /231 /2025 () //	
359	D-ABLAPL/21680/2025	MANUA JENA @ KISHOR KUMAR JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /345 /2025 () //	AOR20220003722C202500123
360	D-ABLAPL/21684/2025	SAGAR LENKA @ SAGAR KUMAR LENKA VS STATE OF ODISHA	SK. ZAFARULLA VS	BARANGA /344 /2025 () //	
361	D-ABLAPL/21686/2025 ABLAPL/8553/2025	SURESH BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /216 /2025 () //	
362	D-ABLAPL/21687/2025	LALA KUMAR MAITI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
363	D-ABLAPL/21688/2025	NITAI DAS @ GOURAHARI DAS	JAYANTA KUMAR MAJHI	SINGLA /150 /2025	

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	ABLAPL/8552/2025	VS STATE OF ODISHA	VS	() //	
364	D-ABLAPL/21689/2025	ABDUL ZULKAR NAIN QUADRI @ SOYEF KHAN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	BHADRAK TOWN /372 /2025 () //	
365	D-ABLAPL/21694/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANKI /114 /2025 () //	
366	D-ABLAPL/21698/2025	BABUA @ SUDAMA PRASAD YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ATTABIRA /258 /2025 () //	
367	D-ABLAPL/21703/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	JANKIA P.S. /229 /2025 () //	
368	D-ABLAPL/21707/2025	BINAY KUMAR PATRA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	//0 () //	
369	D-ABLAPL/21719/2025	KSHITESH MEHER @ MIKU MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /442 /2025 () //	
370	D-ABLAPL/21720/2025	KSHITISH KUMAR JENA @ KHITISH KUMAR JENA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	ANANDAPUR /305 /2024 () //	
371	D-ABLAPL/21722/2025	FAKIRA POLEI @ FAKIR PALLEI @ FAKIR PALEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /63 /2012 () //	
372	D-ABLAPL/21725/2025	JIBAN NIAL @ JIBANLAL NIAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOKSARA /172 /2025 () //	
373	D-ABLAPL/21726/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /162 /2025 () //	
374	D-ABLAPL/21727/2025	KISHORE CHANDRA CHHOTARAY VS	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /459 /2025 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :18/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/21732/2025	STATE OF ODISHA SATYA NARAYAN PATRA VS	MANOJ BIHARI DAS VS	// SEMILLIGUDA /78 /2025 ()	
376	D-ABLAPL/21737/2025	STATE OF ODISHA MANOJ KU. PANDA @ MANOJ KUMAR PANDA VS	JYOTIRMAYA SAHOO VS	// BERHAMPUR TOWN /258 /2025 ()	
377	D-ABLAPL/21739/2025	STATE OF ODISHA ARJUNA BEHERA VS	JYOTIRMAYA SAHOO VS	// CUTTACK VIGILANCE /7 /2025 ()	
378	D-ABLAPL/21743/2025	STATE OF ODISHA(VIG.) ARJUNA BEHERA VS	JYOTIRMAYA SAHOO VS	// CUTTACK VIGILANCE /8 /2025 ()	
379	D-ABLAPL/21744/2025	STATE OF ODISHA(VIG.) SUKANTI DAS VS	RAJENDRA NARAYAN ROUT VS	// NIMAKHANDI /199 /2025 ()	AOR20220001558C202500147
380	D-ABLAPL/21749/2025	STATE OF ODISHA MADHUSUDAN PRADHAN VS	CHIRANJIB ROUT VS	// GOPALPRASAD /156 /2025 ()	
381	D-ABLAPL/21752/2025	STATE OF ODISHA KAILASH SENAPATI VS	DEEPAK KUMAR DAS VS	// KONARK /20 /2023 ()	
382	D-ABLAPL/21756/2025	STATE OF ODISHA AJAYA KUMAR BISWAL VS	DEEPAK KUMAR MOHAPATRA VS	// BALASORE SADAR /284 /2025 ()	AOD20250000560C202500012
383	D-ABLAPL/21757/2025	STATE OF ODISHA RAJKISHORE BEHERA VS	SANJIT MISHRA VS	// MANCHESWAR P.S. /345 /2025 ()	
384	D-ABLAPL/21765/2025	STATE OF ODISHA SANTOSH NAIK VS	SITAKANTA HOTA VS	// FATEGARH /156 /2025 ()	
385	D-ABLAPL/21768/2025	STATE OF ODISHA ABHILAS @ ABHILASH MALIK VS	ANUPAM DASH VS	// AUL /147 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :18/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/21771/2025	PRAKASH CHANDRA BHADRA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KUDANAGARI /201 /2025 () //	
387	D-ABLAPL/21772/2025	DURYADHAN @ DURYODHAN ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	SORO /528 /2025 () //	
388	D-ABLAPL/21775/2025	AJIT KUMAR MOHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /131 /2025 () //	AOD20240000242C202500143
389	D-ABLAPL/21785/2025	NANDAKISHORE MAJHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /95 /2025 () //	
390	D-ABLAPL/21794/2025	SATYAJIT HARICHANDAN SINGH @ SATYAJIT SAMRAJESH VS STATE OF ODISHA	RAJESH KUMAR SARANGI VS	JAKHAPURA /98 /2025 () //	
391	D-ABLAPL/21800/2025	RAJESH KUMAR DAS ALIAS RAJESH DAS VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //	AOR20230000065C202500017
392	D-ABLAPL/21801/2025	LAXMI SAHOO VS STATE OF ODISHA	TATHAGATA SAHOO VS	// () //	AOD20240000806C202500043
393	D-ABLAPL/21802/2025	FAKIRA CHARAN DAS VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //	AOR20230000065C202500018
394	D-ABLAPL/21805/2025	ASHISH KUMAR BEHERA VS STATE OF ODISHA VIGILANCE	Prabodha Chandra Nayak VS	// () //	AOR20220001657C202500085
395	D-ABLAPL/21806/2025	MANASI ALIAS MANASHI JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202500031
396	D-ABLAPL/21808/2025	RAMESH JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	// () //	AOD20220004020C202500032

ORISSA HIGH COURT

MISC CASES FILED on :18/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/46/2002 CRA/46/2002	BANSIDHAR PALEI MP	M/S.SANGRAM NAYAK, M/S L RAYATSINGH, R RAYATSINGH, S MOHANTY	1/2025
2	D-EXP/22087/2024 EXP/9/2024	DR. RAM CHANDRA MAJHI MP	SUJATA JENA	3/2025
3	D-CRLMA/21656/2025 CRLMA/ /	GAUTAM BUDHA SITARAM MP	ARJUNA CHARANA BEHERA	26/2025
4	D-SAO/28889/2025 SAO/ /	NALINI DAS MP	MAHESWAR MOHANTY	30/2025
5	D-STREV/28899/2025 STREV/ /	M/S. AJAY KUMAR RAHUL KUMAR, BBSRCHITTA RANAJAN DAS MP		48/2025
6	D-CRP/4357/2024 CRP/5/2024	JUMMA MASJID MARFAT AURANGZEB KHANNA MP	KHANNA.PATTNAIK, SHAIK ABDUL NAYEEM	52/2025
7	D-LAA/15/2016 LAA/15/2016	UNION OF INDIA MP	JAGYAN BALK MOHANTY	148/2025
8	D-JCRLA/16318/2024 JCRLA/80/2024	NINI@FULSARI BEHERA MP	Mr. ANANTA NARAYAN PATTNAIK, MS EKTA AGARWAL	157/2025
9	D-JCRLA/16318/2024 JCRLA/80/2024	NINI@FULSARI BEHERA MP	Mr. ANANTA NARAYAN PATTNAIK, MS EKTA AGARWAL	158/2025
10	D-JCRLA/16318/2024 JCRLA/80/2024	NINI@FULSARI BEHERA MP	Mr. ANANTA NARAYAN PATTNAIK, MS EKTA AGARWAL	159/2025
11	D-JCRLA/16318/2024 JCRLA/80/2024	NINI@FULSARI BEHERA MP	Mr. ANANTA NARAYAN PATTNAIK, MS EKTA AGARWAL	160/2025
12	D-CRLMP/20984/2025 CRLMP/ /	DHRUBA CHARANA SAHOO MP	MOHIT KUMAR PATI	164/2025
13	D-CRLMP/10324/2025 CRLMP/483/2025	PRAFULLA PRADHAN MP		165/2025
14	D-CRLMP/21097/2025 CRLMP/ /	PUSPA SAHANI MP	RAJ KUMAR JENA	166/2025
15	D-TRP(C)/28805/2025 TRP(C)/ /	SWETASMITA SETHI @ SWETA SMITA SETHI MP	BIJAYA KUMAR PARIDA 2	236/2025
16	D-TRP(C)/28952/2025 TRP(C)/ /	RASMITA NAIK MP	JYOTI PRAKASH PATRA	237/2025
17	D-TRP(C)/28977/2025 TRP(C)/ /	BEDAMATI MEHER MP	SOURAV DAS	238/2025
18	D-CONTC/1402/2024 CONTC/278/2024	BIJAYA KUMAR PANDA MP		250/2025
19	D-CONTC/23060/2025 CONTC/2449/2025	AKSHAYA KUMAR BARIK MP		251/2025
20	D-CONTC/25773/2025 CONTC/2872/2025	SUSIL KUMAR BARAL MP	AGASTI KANUNGO	252/2025
21	D-RPFAM/28777/2025 RPFAM/ /	TAPAN KUMAR SAR MP	ARIJEET MISHRA	310/2025
22	D-RPFAM/27239/2025 RPFAM/ /	PRATIK MISHRA MP	KISHORE KUMAR MISHRA	311/2025
23	D-CMAPL/28826/2025 CMAPL/ /	RABINDRA KUMAR NAYAK MP	ADV.	367/2025
24	D-MATA/28867/2025 MATA/ /	ABHIMANYU NAYAK MP	PRAVAT KUMAR MOHANTY	381/2025
25	D-CRLREV/21678/2025 CRLREV/ /	LIJA RANEE BISWAL MP	PUSPAMITRA MOHAPATRA	603/2025
26	D-CRLREV/21782/2025	SAROJ KUMAR KHUNTIA @ SAROJ KHUNTIA	RAMMESH CHANDRA SWAIN	

	CRLREV/ /	MP		604/2025
27	D-CRLREV/21782/2025	SAROJ KUMAR KHUNTIA @ SAROJ KHUNTI	KAMESH CHANDRA SWAIN	
	CRLREV/ /	MP		605/2025
28	D-CRLREV/21793/2025	BIJAYA KUMAR BEHERA	SUBHASIS SAMAL	
	CRLREV/ /	MP		606/2025
29	D-FAO/4662/2025	THE MANAGER, M/S NEW INDIA ASSURANCE	NEELAM BEHERA	
	FAO/59/2025	MP		651/2025
30	D-BLAPL/21755/2025	CHINTU @ CHANDAN NAYAK	ASHOK KUMAR SARANGI	
	BLAPL/ /	MP		781/2025
31	D-BLAPL/21758/2025	CHINTU @ CHANDAN NAYAK	ASHOK KUMAR SARANGI	
	BLAPL/ /	MP		782/2025
32	D-RSA/23836/2025	JAGAMOHAN PRADHAN	NISHIKANTA MOHAPATRA	
	RSA/358/2025	MP		996/2025
33	D-RSA/23836/2025	JAGAMOHAN PRADHAN	NISHIKANTA MOHAPATRA	
	RSA/358/2025	MP		997/2025
34	D-RSA/587/2003	GOURAHARI MOHANTY	M/S. ASHOK MUKHARJI, S. PRIYADARSHINI, S. SAHOO	
	RSA/587/2003	MP		998/2025
35	D-RSA/131/2016	GEETANJALI DASH@RATH	M/S.AKHYAYA KU.MIRSA	
	RSA/131/2016	MP		999/2025
36	D-RSA/174/2022	MAMALI PAIKARAY	M/S. GOPINATH MISHRA, A. K. MOHAPATRA, A. B. MALLICK	
	RSA/174/2022	MP		1000/2025
37	D-RSA/28862/2025	BABULI OJHA	AMIT PRASAD BOSE	
	RSA/ /	MP		1001/2025
38	D-RSA/28871/2025	SHRADDHAKAR @ SHRADHAKAR PADHAN	AMIT PRASAD BOSE	
	RSA/ /	MP		1002/2025
39	D-RSA/28871/2025	SHRADDHAKAR @ SHRADHAKAR PADHAN	AMIT PRASAD BOSE	
	RSA/ /	MP		1003/2025
40	D-RSA/24819/2025	BIMAL CHANDRA ADHIKARI	BHAWANI SANKAR PANIGRAHI	
	RSA/353/2025	MP		1004/2025
41	D-CMP/26324/2025	DIPTIMAYEE DASH	BIKASH MISHRA	
	CMP/968/2025	MP		1061/2025
42	D-CMP/16058/2025	DUTIA RAJHANSA	MADHUMITA PANDA	
	CMP/617/2025	MP		1062/2025
43	D-CMP/28806/2025	BISWAJIT TRIPATHY	ASHOK KUMAR SAHOO	
	CMP/ /	MP		1063/2025
44	D-CMP/27822/2025	CHITTARANJAN SAHU	NIRANJAN LENKA	
	CMP/ /	MP		1064/2025
45	D-CMP/23373/2025	DEBASHIS SINGH DEO	AMIT PRASAD BOSE	
	CMP/ /	MP		1065/2025
46	D-CMP/27373/2025	BHAKTIKANTA MOHAPATRA	MOHIT AGARWAL	
	CMP/ /	MP		1066/2025
47	D-CMP/25690/2025	SK.RAHIMUDDIN	PRABHAT KUMAR DAS	
	CMP/ /	MP		1067/2025
48	D-CMP/28920/2025	NIBASI PALEI	ASHOK KUMAR ROUT	
	CMP/ /	MP		1068/2025
49	D-CMP/574/2023	GIRIJA RANI HOTA	SATYANARAYAN MOHAPATRA	
	CMP/574/2023	MP		1069/2025
50	D-CMP/12968/2025	SUBRAT KUMAR BATU @ BADU		
	CMP/543/2025	MP		1070/2025
51	D-ABLAPL/17195/2025	SHIBA MAJHI		
	ABLAPL/7169/2025	MP		1366/2025
52	D-ABLAPL/33654/2024	SOMESH PRADHAN		
	ABLAPL/13061/2024	MP		1367/2025
53	D-ABLAPL/11963/2025	GODAVARISH MISHRA		
	ABLAPL/4679/2025	MP		1368/2025
54	D-ABLAPL/8648/2025	NITYANANDA MALLICK @ SHIBA MALLICK	KAMESH CHADNRA MAHARANA	
	ABLAPL/3254/2025	MP		1369/2025
55	D-ABLAPL/7900/2017	BIJAYA NANDA PANDA	RABI NARAYAN MOHANTY	
	ABLAPL/7900/2017	MP		1370/2025
56	D-ABLAPL/5385/2020	SURESH CHANDRA JENA		
	ABLAPL/5385/2020	MP		1371/2025
57	D-ABLAPL/19463/2025	DHADIRATH SAHU	MANAS RANJAN DHAL	
	ABLAPL/7801/2025	MP		1372/2025

58	D-ABLAPL/17655/2019 ABLAPL/17655/2019	DHRUBA CHARAN NAIK MP	ASUTOSH TRIPATHY	1373/2025
59	D-ABLAPL/36432/2024 ABLAPL/14007/2024	SRIKANTA DIGAL MP	SURYAKANTA DWIBEDI	1374/2025
60	D-MACA/22633/2025 MACA/ /	LADUKISHORE RAY MP	DEBASISH PATNAIK	1861/2025
61	D-MACA/22632/2025 MACA/ /	JINA BEHERA MP	DEBASISH PATNAIK	1862/2025
62	D-MACA/22632/2025 MACA/ /	JINA BEHERA MP	DEBASISH PATNAIK	1863/2025
63	D-MACA/28051/2025 MACA/ /	PRATAP BARIKI MP	KAPILA CHARAN NAYAK	1864/2025
64	D-MACA/28049/2025 MACA/ /	PITEI PRADHAN MP	KAPILA CHARAN NAYAK	1865/2025
65	D-MACA/28479/2025 MACA/ /	MANAGER, M/S. NEW INDIA ASSURANCE MP	SUBRAT SANKHARTHA	1866/2025
66	D-MACA/28901/2025 MACA/ /	SBI GENERAL INSURANCE CO. LTD. MP	SOMNATH ROY	1867/2025
67	D-MACA/28932/2025 MACA/ /	D.M., RELIANCE GENERAL INSURANCE MP	SUBRAT SATPATHY	1868/2025
68	D-CRLMC/21642/2025 CRLMC/ /	SUCHARITA SAHOO MP	MANORANJAN DAS	1888/2025
69	D-CRLMC/11106/2025 CRLMC/1492/2025	PAKUA @ BISWA RANJAN ROUT MP		1889/2025
70	D-CRLMC/16181/2025 CRLMC/2117/2025	PADMALOCHAN TARAI MP		1890/2025
71	D-CRLMC/18118/2025 CRLMC/2216/2025	MANGULU PRADHAN@MANGULU SUANSIA MP		1891/2025
72	D-CRLMC/21668/2025 CRLMC/ /	BHARATESWARI PATNAIK MP	MANORANJAN KHATUA	1892/2025
73	D-CRLMC/1771/2023 CRLMC/1771/2023	BHABAGRAHI PARIDA MP		1893/2025
74	D-CRLMC/21692/2025 CRLMC/ /	KAMAT HOTELS (INDIA) LTD. MP	ABHAS MOHANTY	1894/2025
75	D-CRLMC/21696/2025 CRLMC/ /	DR. VITHAL VENKETESH KAMAT MP	ABHAS MOHANTY	1895/2025
76	D-CRLMC/21696/2025 CRLMC/ /	DR. VITHAL VENKETESH KAMAT MP	ABHAS MOHANTY	1896/2025
77	D-CRLMC/21700/2025 CRLMC/2666/2025	SK.MAHAMMAD@MOHAMMAD ALENOO MP	ANJIT MISHRA	1897/2025
78	D-CRLMC/21721/2025 CRLMC/ /	JITENDRA ROUT MP	NIRANJAN LENKA	1898/2025
79	D-CRLMC/21728/2025 CRLMC/ /	D.RAJESH MP	RABI NARAYAN MOHANTY	1899/2025
80	D-CRLMC/21724/2025 CRLMC/ /	HARDI DAS MP	SURAJ MOHANTY	1900/2025
81	D-CRLMC/21740/2025 CRLMC/ /	DHIREN KUMAR SAMAL MP	PRAHALLAD MAHALI	1901/2025
82	D-CRLMC/9865/2025 CRLMC/1332/2025	RANJAN KUMAR JENA @ RANJAN JENA MP		1902/2025
83	D-CRLMC/21762/2025 CRLMC/ /	SANDHYA MOHANTY MP	SIDDHARTH PRASAD MISHRA	1903/2025
84	D-CRLMC/21774/2025 CRLMC/ /	AMARJIT BALIARSINGH MP	AJIT KUMAR MOHANTY	1904/2025
85	D-CRLMC/21777/2025 CRLMC/ /	MINAKUMARI MALLICK MP	DURGA PRASAD PRADHAN	1905/2025
86	D-CRLMC/16102/2025 CRLMC/2120/2025	JITENDRA PRADHAN @ JITU MP	DEEPAK RANJAN PARIDA	1906/2025
87	D-CRLMC/21778/2025 CRLMC/ /	KIRAN MOHANTY MP	SUNIL KUMAR PANDA	1907/2025
88	D-CRLMC/21786/2025 CRLMC/ /	SUDHANSU JANA@JENA@RAJU MP	BHABANI SANKAR MISHRA	1908/2025
89	D-CRLMC/21792/2025	LOKNATH SANKAR SINGH	LOKESH GOURAV MOHARANA	

	CRLMC/ /	MP		1909/2025
90	D-CRLA/21651/2025	BHAGIRATHI SAHOO	PRASANNA KUMAR PANI	
	CRLA/ /	MP		1937/2025
91	D-CRLA/21651/2025	BHAGIRATHI SAHOO	PRASANNA KUMAR PANI	
	CRLA/ /	MP		1938/2025
92	D-CRLA/622/2025	VIBHUTEE KUMAR GUPTA	PUSPAMITRA MOHAPATRA	
	CRLA/60/2025	MP		1939/2025
93	D-CRLA/21706/2025	SUBRAT SAHU	SAUBHAGYA KETAN NAYAK	
	CRLA/ /	MP		1940/2025
94	D-CRLA/21706/2025	SUBRAT SAHU	SAUBHAGYA KETAN NAYAK	
	CRLA/ /	MP		1941/2025
95	D-CRLA/21751/2025	AMAN RAJAK	KARUNAKAR GAYA	
	CRLA/ /	MP		1942/2025
96	D-CRLA/21751/2025	AMAN RAJAK	KARUNAKAR GAYA	
	CRLA/ /	MP		1943/2025
97	D-CRLA/654/2017	JIBAN@JAGAT JIBAN JENA	M/S.MANAS CHAND	
	CRLA/654/2017	MP		1944/2025
98	D-CRLA/21759/2025	TRILOCHAN BIHARI	GOKULANANDA SAHU	
	CRLA/ /	MP		1945/2025
99	D-CRLA/21769/2025	NABA KISHORE MAJHI @ TERUA	BASANTA KUMAR DAS	
	CRLA/ /	MP		1946/2025
100	D-CRLA/21769/2025	NABA KISHORE MAJHI @ TERUA	BASANTA KUMAR DAS	
	CRLA/ /	MP		1947/2025
101	D-CRLA/21783/2025	S.RAMUDU REDDY	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		1948/2025
102	D-CRLA/21783/2025	S.RAMUDU REDDY	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		1949/2025
103	D-CRLA/21789/2025	SANTANU JENA @ SUKUTA	PRAVAT KUMAR DAS	
	CRLA/ /	MP		1950/2025
104	D-CRLA/21789/2025	SANTANU JENA @ SUKUTA	PRAVAT KUMAR DAS	
	CRLA/ /	MP		1951/2025
105	D-CRLA/21789/2025	SANTANU JENA @ SUKUTA	PRAVAT KUMAR DAS	
	CRLA/ /	MP		1952/2025
106	D-CRLA/21798/2025	SATYA NARAYAN GOUDA @ SATYABADIGUDA	SGOUTIKUMAR PATTNAIK	
	CRLA/ /	MP		1953/2025
107	D-CRLA/21798/2025	SATYA NARAYAN GOUDA @ SATYABADIGUDA	SGOUTIKUMAR PATTNAIK	
	CRLA/ /	MP		1954/2025
108	D-WA/26308/2025	M/S. ODISHA TRUST OF TECHNICAL EDUCATION	SARONNANDAS TRAINING, KHURDHA	
	WA/ /	MP		3226/2025
109	D-WA/26308/2025	M/S. ODISHA TRUST OF TECHNICAL EDUCATION	SARONNANDAS TRAINING, KHURDHA	
	WA/ /	MP		3227/2025
110	D-WA/28772/2025	RAJESH TOPPO	PRASANTA KUMAR MISHRA	
	WA/ /	MP		3228/2025
111	D-WA/28772/2025	RAJESH TOPPO	PRASANTA KUMAR MISHRA	
	WA/ /	MP		3229/2025
112	D-WA/28772/2025	RAJESH TOPPO	PRASANTA KUMAR MISHRA	
	WA/ /	MP		3230/2025
113	D-WA/28759/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		3231/2025
114	D-WA/28759/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		3232/2025
115	D-WA/28759/2025	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		3233/2025
116	D-WA/28774/2025	STATE OF ODISHA	PRAVAKAR BEHERA, S.C (TRANSPORT)	
	WA/ /	MP		3234/2025
117	D-WA/28774/2025	STATE OF ODISHA	PRAVAKAR BEHERA, S.C (TRANSPORT)	
	WA/ /	MP		3235/2025
118	D-WA/28778/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		3236/2025
119	D-WA/28778/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		3237/2025
120	D-WA/18273/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SARONNANDAN DAS	
	WA/852/2024	MP		3238/2025

121	D-WA/18347/2024 WA/887/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	SOURDA NANDAN DAS	3239/2025
122	D-WA/28795/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	3240/2025
123	D-WA/28795/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	3241/2025
124	D-WA/18294/2024 WA/877/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD MP	SOURDA NANDAN DAS	3242/2025
125	D-WA/28793/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3243/2025
126	D-WA/28793/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3244/2025
127	D-WA/28797/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	3245/2025
128	D-WA/28797/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	3246/2025
129	D-WA/28794/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3247/2025
130	D-WA/28794/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3248/2025
131	D-WA/28796/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3249/2025
132	D-WA/28796/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3250/2025
133	D-WA/28823/2025 WA/ /	LAXMIKANTA PRADHAN MP	AKHIL KRISHNA MOHAPATRA	3251/2025
134	D-WA/28823/2025 WA/ /	LAXMIKANTA PRADHAN MP	AKHIL KRISHNA MOHAPATRA	3252/2025
135	D-WA/28807/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A	3253/2025
136	D-WA/28807/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A	3254/2025
137	D-WA/28807/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A	3255/2025
138	D-WA/28810/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	3256/2025
139	D-WA/28810/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	3257/2025
140	D-WA/28845/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A	3258/2025
141	D-WA/28845/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A	3259/2025
142	D-WA/28845/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK, A.G.A	3260/2025
143	D-WA/28892/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3261/2025
144	D-WA/28892/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3262/2025
145	D-WA/28928/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3263/2025
146	D-WA/28928/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3264/2025
147	D-WA/28944/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	3265/2025
148	D-WA/28944/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	3266/2025
149	D-WA/28947/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	3267/2025
150	D-WA/28947/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A	3268/2025
151	D-WA/28979/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3269/2025
152	D-WA/28979/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		3270/2025
153	D-WP(C)/28760/2025 WP(C)/ /	RAJESH KUMAR MP	TRILOCHAN NANDA	11994/2025
154	D-WP(C)/28761/2025 WP(C)/20049/2025	LALITA BEHERA MP	BISWAJIT MOHAPATRA	11995/2025
155	D-WP(C)/28762/2025 WP(C)/20047/2025	RAMANANDA BEHERA MP	TARUN PATNAIK	11996/2025
156	D-WP(C)/45493/2024 WP(C)/26710/2024	ASHOK KUMAR SAMANTARAY MP	Dr. PURUSOTTAM CHULI, P. NATH(CAVEATOR))	11997/2025
157	D-WP(C)/28765/2025 WP(C)/ /	BIBEK KUMAR SANDIL MP	AMIYA BHUSAN DAS	11998/2025
158	D-WP(C)/28766/2025 WP(C)/ /	KAILASH GOUDA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	11999/2025
159	D-WP(C)/28767/2025 WP(C)/20117/2025	KOKILA DIGAL MP	GYANENDRA KUMAR TRIPATHY	12000/2025
160	D-WP(C)/28770/2025 WP(C)/ /	RABINDRA SAMAL MP	ASHOK KUMAR SAHOO	12001/2025
161	D-WP(C)/12590/2025 WP(C)/8980/2025	PRAMOD KUMAR ROUT MP	ANJAN KUMAR BISWAL	12002/2025
162	D-WP(C)/28768/2025 WP(C)/ /	HERAMBA NARAYAN PANDA MP	KANANBALA ROY CHOUDHURY	12003/2025
163	D-WP(C)/28775/2025 WP(C)/20079/2025	M/S MANGALAM TIMBER PRODUCTS LIMITED MP	RAMDAS ACHARY	12004/2025
164	D-WP(C)/28776/2025 WP(C)/20080/2025	M/S.MANGALAM TIMBER PRODUCTS LTD MP	RAMDAS ACHARY	12005/2025
165	D-WP(C)/19566/2024 WP(C)/13976/2024	ASHOK KUMAR SAHOO MP		12006/2025
166	D-WP(C)/28781/2025 WP(C)/20093/2025	GOURY SETHY TARUN KUMAR MP	RAMDAS ACHARY	12007/2025
167	D-WP(C)/28782/2025 WP(C)/ /	ADHIKARI MONALISA DASH MP	KSHIROD KUMAR ROUT	12008/2025
168	D-WP(C)/23432/2025 WP(C)/16099/2025	CHITA RANJAN ROUT MP	PRAVAT KUMAR NAYAK	12009/2025
169	D-WP(C)/28783/2025 WP(C)/20097/2025	SUBHRAPRIY ADARSANI ROUT MP	RAMDAS ACHARY	12010/2025
170	D-WP(C)/28786/2025 WP(C)/ /	NADEEM SAWAN MP	MADAN MOHAN DAS	12011/2025
171	D-WP(C)/28785/2025 WP(C)/ /	LAMBODAR NAYAK MP	KARUNAKAR RATH	12012/2025
172	D-WP(C)/28788/2025 WP(C)/20102/2025	DEBASHIS DASH MP	SOM SEKHAR RATH	12013/2025
173	D-WP(C)/28788/2025 WP(C)/20102/2025	DEBASHIS DASH MP	SOM SEKHAR RATH	12014/2025
174	D-WP(C)/38936/2024 WP(C)/22676/2024	DR.SUKAMAL DAS MP	AVIJIT MISHRA	12015/2025
175	D-WP(C)/49985/2024 WP(C)/30137/2024	DR. ABINASHI SABYASACHI SETHY MP	AVIJIT MISHRA	12016/2025
176	D-WP(C)/3832/2025 WP(C)/2939/2025	DR. AKHIL C.A MP	AVIJIT MISHRA	12017/2025
177	D-WP(C)/21697/2025 WP(C)/15006/2025	BANAMBAR KANDI MP	ABINASH ROURTRAY	12018/2025
178	D-WP(C)/21604/2025 WP(C)/15013/2025	M/S. SABYASACHI MAHAKUL, DHENKAN MP	SUDEEPTA KUMAR SINGH	12019/2025
179	D-WP(C)/28790/2025 WP(C)/ /	SUKANTILATA BHAKTA MP	PRASANTA KUMAR SATAPATHY	12020/2025
180	D-WP(C)/40099/2024 WP(C)/23945/2024	ASHOK KUMAR SAHOO MP	AKSHAYA KUMAR NAYAK	12021/2025
181	D-WP(C)/15232/2025 WP(C)/11484/2025	NIROD KUMAR SAHOO MP	NIRANJAN LENKA	12022/2025
182	D-WP(C)/18932/2025 WP(C)/14014/2025	BRAJA SUNDARA PATTNAYAK MP	PRASANTA KUMAR SATAPATHY	12023/2025
183	D-WP(C)/18932/2025 WP(C)/14014/2025	BRAJA SUNDARA PATTNAYAK MP	PRASANTA KUMAR SATAPATHY	12024/2025

184	D-WP(C)/27323/2025 WP(C)/19582/2025	SUVENDU KUMAR BISWAL MP	PRASANTA KUMAR SATAPATHY	12025/2025
185	D-WP(C)/23479/2025 WP(C)/16151/2025	ARUPANANDA GOSWAMY MP	SUBHANKAR ROUT, PAMI RATH (SR. ADV.)	12026/2025
186	D-WP(C)/9245/2018 WP(C)/9245/2018	RAGHUDEIPUR GP MP	AKSHAYA KUMAR PANDEY	12027/2025
187	D-WP(C)/28800/2025 WP(C)/ /	JUMMA MASJID, BALASORE MP	AVIJIT PATNAIK	12028/2025
188	D-WP(C)/28801/2025 WP(C)/ /	M/S. ABHISHEK PATNAIK, SUNDERGARH CHITTARANJAN DAS MP		12029/2025
189	D-WP(C)/28813/2025 WP(C)/ /	MANAS RANJAN SWAIN MP	AKHAND	12030/2025
190	D-WP(C)/26789/2022 WP(C)/26789/2022	THRIVENI EARTHMOVERS PVT. LTD., TAMONDA MP	SANJANA RANJAN MOHANTY	12031/2025
191	D-WP(C)/28808/2025 WP(C)/ /	UPAKULA MAHILA MAHASANGHA ASTARANGABIDOK MP	MAHANTA	12032/2025
192	D-WP(C)/4610/2023 WP(C)/4610/2023	SUSHANT KUMAR MP		12033/2025
193	D-WP(C)/41538/2023 WP(C)/41538/2023	SNIGDHA PATNAIK @ MOHANTY MP	GANESH PRASAD MOHANTY	12034/2025
194	D-WP(C)/25332/2014 WP(C)/25332/2014	ORISSA FILM DEVELOPM MP	M/S.NITYANANDA BEHURIA	12035/2025
195	D-WP(C)/28825/2025 WP(C)/ /	BISWARANJAN DAS MP	PRIYA RANJAN MISHRA	12036/2025
196	D-WP(C)/6823/2019 WP(C)/6823/2019	BABAJI CHARAN DAS MP		12037/2025
197	D-WP(C)/28565/2025 WP(C)/ /	ABHAY RAJAK MP	SIDDHARTHA SAMAL	12038/2025
198	D-WP(C)/28830/2025 WP(C)/ /	PRAVANJAN BEHERA MP	PRAFULLA KUMAR MOHAPATRA	12039/2025
199	D-WP(C)/28832/2025 WP(C)/ /	GANESH PRASAD DAS MP	SUKANTA KUMAR NAYAK (2)	12040/2025
200	D-WP(C)/28846/2025 WP(C)/ /	M/S NICHINT MULTISERVICE PVT.LTD, BISKESH BEHERA MP		12041/2025
201	D-WP(C)/28846/2025 WP(C)/ /	M/S NICHINT MULTISERVICE PVT.LTD, BISKESH BEHERA MP		12042/2025
202	D-WP(C)/28840/2025 WP(C)/20127/2025	SURENDRA KUMAR PANDA MP	MANOJ PANIGRAHI	12043/2025
203	D-WP(C)/8042/2025 WP(C)/6133/2025	M/S A.K.MOHANTY TOUR AND TRAVELS MANORANJAN MISHRA MP		12044/2025
204	D-WP(C)/28853/2025 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRASA, BALASORE MP	KOMAR TRIPATHY	12045/2025
205	D-WP(C)/28855/2025 WP(C)/ /	THE CHIEF EXECUTIVE IFFICER, TPNODL PRASA, BALASORE MP	KOMAR TRIPATHY	12046/2025
206	D-WP(C)/28856/2025 WP(C)/ /	SIMARANI DASH MP	KARTIK CHANDRA TRIPATHY	12047/2025
207	D-WP(C)/28860/2025 WP(C)/ /	PRAVAKAR DASH MP	MADHAB LAL AGARWAL	12048/2025
208	D-WP(C)/28861/2025 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER, TPNODIPRASA, BALASORE MP	KOMAR TRIPATHY	12049/2025
209	D-WP(C)/35626/2022 WP(C)/35626/2022	MANASMITA MAHARANA MP	AGASTI KANUNGO	12050/2025
210	D-WP(C)/11621/2022 WP(C)/11621/2022	KHIROD KUMAR DAS MP	BISWABIHARI MOHANTY, ABHIRAM SWAIN, N.C. MOHARANA, P.C. BE	12051/2025
211	D-WP(C)/4340/2017 WP(C)/4340/2017	BIKRAM KESHARI DAS MP	M/S.SOUMYA MISHRA	12052/2025
212	D-WP(C)/28866/2025 WP(C)/20120/2025	CHHABILAL PADHAN MP	RABINDRA NATH PRUSTY	12053/2025
213	D-WP(C)/28865/2025 WP(C)/ /	M/S. SAHOO VARIETIES STORE, ANGUL MP	MADHAB LAL AGARWAL	12054/2025
214	D-WP(C)/28870/2025 WP(C)/ /	MRUNALINI MALLICK MP	BHARAT CHANDRA PATRA	12055/2025
215	D-WP(C)/28873/2025	DR. MAMATA KUMARI PADHY	SATYA RANJAN PATI	

	WP(C)/ /	MP		12056/2025
216	D-WP(C)/28876/2025	SANJEEV KUMAR DASH	UMESH CHANDRA PATNAIK	
	WP(C)/ /	MP		12057/2025
217	D-WP(C)/28877/2025	RASHMI DASH	JAYAKRISHNA MOHAPATRA	
	WP(C)/ /	MP		12058/2025
218	D-WP(C)/28883/2025	M/S. BRAJENDRA PRASAD PANDA, SAMBALPUR	CHITARANJAN DAS	
	WP(C)/ /	MP		12059/2025
219	D-WP(C)/28882/2025	SAROJ KUMAR MAHAKUD	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		12060/2025
220	D-WP(C)/28882/2025	SAROJ KUMAR MAHAKUD	UPENDRA KUMAR SAMAL	
	WP(C)/ /	MP		12061/2025
221	D-WP(C)/28897/2025	PADMINI MALLICK	RAKESH SAHU	
	WP(C)/ /	MP		12062/2025
222	D-WP(C)/28896/2025	PHOENIX SOLUTIONS, JHARSUGUDA	ANUPAM DASH	
	WP(C)/ /	MP		12063/2025
223	D-WP(C)/28887/2025	LAXMI SABAR	SUKANTA KUMAR DALAI	
	WP(C)/20122/2025	MP		12064/2025
224	D-WP(C)/28885/2025	LILU HANSA	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/ /	MP		12065/2025
225	D-WP(C)/28911/2025	LILIMA BEHERA	AKSHAYA KUMAR SAHOO	
	WP(C)/ /	MP		12066/2025
226	D-WP(C)/28913/2025	M/S.APEX NEUROSCAN AND DIAGNOSTIC SERVICES, CUTACK	BISWATHA CHANDRA MOHANTY	
	WP(C)/ /	MP		12067/2025
227	D-WP(C)/28890/2025	URBASHI PANIGRAHI	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/ /	MP		12068/2025
228	D-WP(C)/28914/2025	UNA GANESH PATRO	ASHOK DAS	
	WP(C)/ /	MP		12069/2025
229	D-WP(C)/28922/2025	U.PURNA CHANDRA PATRO	ASHOK DAS	
	WP(C)/ /	MP		12072/2025
230	D-WP(C)/28921/2025	DHIREN KUMAR SAHOO	ASMIYA RANJAN MAJHI	
	WP(C)/ /	MP		12073/2025
231	D-WP(C)/28924/2025	KAMAL LOCHAN PATI	ASIT KUMAR DASH	
	WP(C)/ /	MP		12074/2025
232	D-WP(C)/28929/2025	PRANAYA PRASANNA PANDA	HARIKRUSHNA PANIGRAHI	
	WP(C)/ /	MP		12075/2025
233	D-WP(C)/28895/2025	SWARNALATA DAS	JYOTI RANJAN DEO	
	WP(C)/ /	MP		12076/2025
234	D-WP(C)/28930/2025	RANENDRA KUMAR SAMAL	GYANA RANJAN SETHI	
	WP(C)/ /	MP		12077/2025
235	D-WP(C)/35821/2024	UMAKANTA MOHAPATRA	DURGESH NARAYAN RATH	
	WP(C)/22525/2024	MP		12078/2025
236	D-WP(C)/16694/2023	MANALIPRAVA BAGARTI	DURGESH NARAYAN RATH	
	WP(C)/16694/2023	MP		12079/2025
237	D-WP(C)/28925/2025	SHYAM SUNDAR NAYAK	HARIKRUSHNA PANIGRAHI	
	WP(C)/ /	MP		12080/2025
238	D-WP(C)/28936/2025	SUDAM CHARAN MAJHI	BYOMOKESH SAHOO	
	WP(C)/ /	MP		12081/2025
239	D-WP(C)/28937/2025	DILLIP MAHAKUR	HARI KRUSHNA PANIGRAHI	
	WP(C)/ /	MP		12082/2025
240	D-WP(C)/28938/2025	PRATIMA PATI	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		12083/2025
241	D-WP(C)/28939/2025	RANJAN KUMAR PRADHAN	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		12084/2025
242	D-WP(C)/28940/2025	GITANJALI BEHERA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		12085/2025
243	D-WP(C)/28942/2025	NALINI KANTA NAYAK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		12086/2025
244	D-WP(C)/28945/2025	MENAKA KALO	JENAMANI JEEBAN JYOTI	
	WP(C)/ /	MP		12087/2025
245	D-WP(C)/28946/2025	PRAFULLA KUMAR DAS	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12088/2025
246	D-WP(C)/28943/2025	PRAMILA SETHI	ANUP KUMAR MOHAPATRA	
	WP(C)/ /	MP		12089/2025

247	D-WP(C)/28950/2025 WP(C)/ /	M/S TRUISM INFRATECH PVT.LTD, BBSR CHINMAY MOHANTY MP		12090/2025
248	D-WP(C)/28951/2025 WP(C)/ /	BIRAKISHORE PATTNAIK MP	SATYA SMRUTI MOHANTY	12091/2025
249	D-WP(C)/28961/2025 WP(C)/ /	RADHA DASH MP	BHAWANI SANKAR PANIGRAHI	12092/2025
250	D-WP(C)/28964/2025 WP(C)/ /	KANHEYA KAR MP	P.ANUP DASH	12093/2025
251	D-WP(C)/28968/2025 WP(C)/ /	MINAKSHI PRADHAN MP	BIJAY JENA	12094/2025
252	D-WP(C)/28972/2025 WP(C)/ /	BHAGABAN RAM MP	LALIT KUMAR MAHARANA	12095/2025
253	D-WP(C)/28980/2025 WP(C)/ /	INDIAN OIL CORPORATION LTD., JAGATSI SUNIL P. MATHAWAS MP		12096/2025